<u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 213/2016

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. Hanuman Buildwell Pvt. Ltd.

..... Petitioner

Order deliver on 09.08.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)

Shri Mohinder Kumar Gupta, Advocate

For Regional Director

Shri Manish Raj, Company Prosecutor

For official Liquidator

Ms. Chetana Kandpal, Company Prosecutor

ORDER

The report of Regional Director has been filed on 9.6.2017.

The counsel for the petitioner has filed reply to the RD report.

The counsel for petitioner directed to file affidavit of compliance with regard to the directions of Hon'ble High Court of Delhi.

List the matter on 22.08.2017.

(Shiv Ram Bairwa) Registrar